

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN) : (a) Information as available with the banks is being collected and will be laid on the Table of the House.

(b) The 14 major commercial banks were nationalised on July 19, 1969. This decision of the Government was challenged in the Supreme Court, by writ filed by certain shareholders of the erstwhile banking companies. An undertaking was given by Government to the Court that during the pendency of the writ petition on action would be taken to interfere in the internal management of the banks. When the relevant Act was struck down by Supreme Court on 10 February 1970, the banks reverted to the former owners. On 14 February 1970 an Ordinance was issued resuming the take-over and control of these 14 banks with retrospective effect from July 19, 1969. This Ordinance was replaced by Act No. 5 of 1970 and received the assent of the President on 31 March 1970.

The adoption of reservations for Scheduled Castes and Scheduled Tribes was considered thereafter in the light of the methods of recruitment followed by the banks prior to nationalisation and they were advised in November 1970 to adopt the rules regarding reservation for Scheduled Castes and Scheduled Tribes in respect of direct recruitment. Since the banks have had to modify suitably their methods of recruitment in accordance with Government's advice, percentage of reservations for these communities could not be observed during the year 1970.

मध्य प्रदेश को वित्तीय सहायता

157. श्री हुंकम चन्द कछवाय : क्या वित्त मन्त्री यह बताते की कृपा करेंगे कि :

(क) चालू पंचवर्षीय योजना के दौरान अपनी योजनाओं के फियान्क्वन्टन के लिए मध्य प्रदेश सरकार ने केन्द्रीय सरकार से कितनी राशि वित्तीय सहायता के रूप में मांगी है ; और

(ख) क्या राज्य सरकार को उपलब्ध की जाने वाली सहायता की राशि के बारे में केन्द्रीय सरकार ने अब तक कोई निर्णय किया है और यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री विद्याचरण शुक्ल) : (क) और (ख). राज्यों को उनकी चौथी पंचवर्षीय आयोजना के लिए दी जाने वाली केन्द्रीय सहायता का निर्धारण राष्ट्रीय विकास परिषद द्वारा निर्धारित मानदण्डों के अनुसार किया जाता है। इन मानदंडों के अनुसार मध्य प्रदेश सरकार की चौथी पंचवर्षीय आयोजना के प्रयोजनार्थ 262 करोड़ रुपये की सहायता निश्चित की गयी है। राज्य सरकार ने केन्द्रीय सहायता में वृद्धि करने के लिए कोई अनुरोध नहीं किया है।

Mode of Selection of Posts of Principals and Vice Principals of Higher Secondary Schools, Delhi

158. SHRI SHASHI BHUSHAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to refer to the reply given to Unstarred Question No. 1724 on the 20th November, 1970 regarding the mode of selection of posts of Principals and Vice-Principals of Higher Secondary Schools, Delhi and state :

(a) whether the requisite information has since been collected from the Delhi Administration ;

(b) if so, the details thereof ; and

(c) if not, the reasons for the delay and the time by which the said information is likely to be collected and supplied ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI SIDDHARTHA SHANKAR RAY) : (a) Yes, Sir.

(b) A statement is attached.

(c) Does not arise.

STATEMENT

The requisite information in respect of Unstarred Question No. 1724 dated 20-11-70 is as under :—

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| <p>(a) the mode of selection to posts of Principals and Vice-Principals of Higher Secondary Schools in Delhi;</p> <p>(b) whether some quota is proposed to be allotted for these posts to the senior teaching staff transferred from Municipal Corporation of Delhi to the Delhi Administration after the take over of the schools by the latter from the former on July 1, 1970 ; if so, the details thereof ;</p> <p>(c) whether it is a fact that the teaching staff so transferred to the Delhi Administration is being given fresh appointments even to those teachers who were already confirmed with the Municipal Corporation of Delhi and also in the Delhi Administration prior to their transfer to the Municipal Corporation in 1958 ; and</p> <p>(d) if so, how Government propose to fix their seniority and redress their grievances so that justice is done to them ?</p> | <p>(a) Mode of selection to the posts of Principals is 50% by promotion and 50% by direct selection. Vice-Principals are appointed 100% by promotion.</p> <p>(b) Yes, Sir. The details for reservation quota for the teaching staff transferred from the Municipal Corporation are still being worked out by the Delhi Administration.</p> <p>(c) Under the terms and conditions of absorption employees of the Special Cadre who were confirmed prior to their absorption shall be deemed to have been confirmed; the formalities will be completed after verification of their services form Service books which have been retained by Delhi Municipal Corporation for pay fixation etc.</p> <p>(d) Under terms and conditions of absorption, the staff coming from the Municipal Corporation of Delhi will remain in the Special Cadre, and the seniority of any employee in the Special Cadre, as fixed in the Delhi Municipal Corporation before his absorption in the Delhi Administration will not be disturbed.</p> |
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Measures to Check Smuggling of Gold into India

159. SHRI SHASHI BHUSHAN : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1726 on the 20th November, 1970 regarding gold smuggling into India and state :

(a) the specific measures adopted by Government to check the smuggling of gold into India which bears markings of British, Swiss and French refiners ;

(b) the extent of success achieved by Government as a result of the measures adopted so far ; and

(c) the details of more stringent measures proposed to be adopted by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) The Government have taken various steps to prevent smuggling of goods including gold bearing markings of British, Swiss and French refiners into India, such as enactment of Gold Control Act, systematic collection and follow-up of information, keeping a watchful eye on the suspected smugglers, rummaging of suspected vessels and aircrafts, guarding of vulnerable sectors along the coast and land frontiers. Senior officers of the